

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :14-03-2024

Date : 14.03.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	24646/ 2024	14.03.2 024	BLAPL- 64/202 4	NIRANJAN SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-13	BAIL- 1	(Se at No- 4)
2	24647/ 2024	14.03.2 024	CRLMC- 598/20 24	NIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMI NAL MISC	(Se at No- 5)
3	24648/ 2024	14.03.2 024	CRLMC- 619/20 24	HEMANTA KU DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMI NAL MISC	(Se at No- 1)
4	24649/ 2024	14.03.2 024	CRLMC- 622/20 24	HEMANTA KU DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMI NAL MISC	(Se at No- 1)
5	24650/ 2024	14.03.2 024	CRLMC- 627/20 24	HEMANTA KU DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMI NAL MISC	(Se at No- 1)
6	24651/ 2024	14.03.2 024	CRLMC- 5216/2 023	ANIL SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	CRIMI NAL MISC	(Se at No- 5)
7	24652/ 2024	14.03.2 024	WP (C) - 5695/2 024	SANJAYA KU. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	WRIT BRANC H-3	(Se at No- 12)
8	24653/ 2024	14.03.2 024	WP (C) - 32062/ 2023	BISWAJIT MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	WRIT BRANC H-2	(Se at No- 9)
9	24654/ 2024	14.03.2 024	WP (C) - 5765/2	BISWAJIT MOHAPATRA	C.O.	COURT NO.	Order Dtd. 2024-07-29	WRIT BRANC	(Se at

			024			23		H-4	No-17)
10	24655/2024	14.03.2024	TRPCRL-6/2024	G K DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	BAIL-1	(Se at No-3)
11	24656/2024	14.03.2024	WP (C)-2157/2023	S.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2023-04-11	WRIT BRANC H-1	(Se at No-1)
12	24657/2024	14.03.2024	WP (C)-21571/2023	K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	WRIT BRANC H-7	(Se at No-10)
13	24658/2024	14.03.2024	WP (C)-21575/2023	K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	WRIT BRANC H-7	(Se at No-10)
14	24659/2024	14.03.2024	BLAPL-11385/2023	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-12		(Se at No-10)
15	24660/2024	14.03.2024	BLAPL-11880/2023	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	BAIL-2	(Se at No-11)
16	24661/2024	14.03.2024	WP (C)-21570/2023	K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	WRIT BRANC H-7	(Se at No-10)
17	24662/2024	14.03.2024	BLAPL-11624/2023	B LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	BAIL-2	(Se at No-12)
18	24663/2024	14.03.2024	WP (C)-22122/2017	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Se at No-3)
19	24664/2024	14.03.2024	BLAPL-11736/2023	A K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	BAIL-1	(Se at No-5)
20	24665/2024	14.03.2024	BLAPL-12236/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	BAIL-2	(Se at No-8)
21	24666/2024	14.03.2024	WP (C)-19816/2018	L.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	WRIT BRANC H-6	(Se at No-25)
22	24668/	14.03.2	CRLMC-	A DAS	C.O.	COURT	Order Dtd.	CRIMI	(Se

	2024	024	4756/2 023			NO. 11	2024-03-13	NAL MISC	at No- 3)
23	24669/ 2024	14.03.2 024	WP (C) - 19816/ 2018	M.D. TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	WRIT BRANC H-6	(Se at No- 25)
24	24670/ 2024	14.03.2 024	WP (C) - 19819/ 2018	L.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	WRIT BRANC H-6	(Se at No- 25)
25	24671/ 2024	14.03.2 024	CRLA- 300/20 21	JN MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	CRIMI NAL APPEA L	(Se at No- 5)
26	24672/ 2024	14.03.2 024	CRLMC- 4841/2 023	S R PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMI NAL MISC	(Se at No- 7)
27	24673/ 2024	14.03.2 024	CRLMC- 5375/2 023	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-13		(Se at No- 7)
28	24674/ 2024	14.03.2 024	WP (C) - 19835/ 2018	L.K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	WRIT BRANC H-6	(Se at No- 25)
29	24675/ 2024	14.03.2 024	CRLA- 1379/2 023	DPS MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	CRIMI NAL APPEA L	(Se at No- 9)
30	24676/ 2024	14.03.2 024	CRLMC- 4458/2 023	K N MUDULI	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	CRIMI NAL MISC	(Se at No- 4)
31	24677/ 2024	14.03.2 024	WP (C) - 19840/ 2018	L.K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	WRIT BRANC H-6	(Se at No- 25)
32	24678/ 2024	14.03.2 024	CRLMC- 1/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMI NAL MISC	(Se at No- 3)
33	24679/ 2024	14.03.2 024	CRLMC- 168/20 24	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMI NAL MISC	(Se at No- 2)
34	24680/ 2024	14.03.2 024	CRLA- 1095/2 023	M.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMI NAL APPEA L	(Se at No- 9)

35	24681/2024	14.03.2024	WP (C) - 19846/2018	L.K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	WRIT BRANCH-6	(Seat No-25)
36	24682/2024	14.03.2024	CRLMC-457/2024	A K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMINAL MISC	(Seat No-7)
37	24683/2024	14.03.2024	BLAPL-2009/2023	S. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	BAIL-1	(Seat No-2)
38	24684/2024	14.03.2024	CRLA-1226/2023	P.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-9)
39	24685/2024	14.03.2024	CRLMC-479/2024	M R BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMINAL MISC	(Seat No-7)
40	24686/2024	14.03.2024	WP (C) - 16405/2018	M/S. P.K.MOHANTY, D.N.MOHAPATRA, P.K.NAYAK, P.K.PASAYAT, P.MOHANTY, B.BISWAL, D.K.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANCH-1	(Seat No-30)
41	24687/2024	14.03.2024	WP (C) - 16405/2018	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANCH-1	(Seat No-30)
42	24688/2024	14.03.2024	CRLMC-514/2024	PRAMOD KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	CRIMINAL MISC	(Seat No-5)
43	24689/2024	14.03.2024	CRLA-191/2024	D.K.MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-03-12		(Seat No-5)
44	24690/2024	14.03.2024	WP (C) - 21737/2012	J.P. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-39)
45	24691/2024	14.03.2024	WP (C) - 5698/2022	K N SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
46	24692/2024	14.03.2024	CRLA-480/20	S.PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	CRIMINAL	(Seat)

			15					APPEAL	No-5)
47	24693/2024	14.03.2024	WP (C) - 1221/2024	JATINDRA KUMAR MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
48	24694/2024	14.03.2024	WP (C) - 5111/2024	D. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-03-07	WRIT BRANCH-6	(Seat No-36)
49	24695/2024	14.03.2024	WP (C) - 5653/2024	PRIYABRATA MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
50	24696/2024	14.03.2024	WP (C) - 5672/2024	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH-3	(Seat No-12)
51	24697/2024	14.03.2024	CRLA-163/2022	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-7)
52	24698/2024	14.03.2024	WP (C) - 5597/2024	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-2	(Seat No-34)
53	24699/2024	14.03.2024	WP (C) - 5955/2024	S K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
54	24700/2024	14.03.2024	WP (C) - 5559/2024	DAITARY PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-2	(Seat No-34)
55	24701/2024	14.03.2024	WP (C) - 5952/2024	S K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
56	24702/2024	14.03.2024	CRLA-596/20	M.R.ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	CRIMINAL	(Seat

			22					APPEAL	No-7)
57	24703/2024	14.03.2024	WP (C) - 5526/2024	BHOJARAJ SETH	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	WRIT BRANCH-2	(Seat No-34)
58	24704/2024	14.03.2024	WP (C) - 5290/2024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-02	WRIT BRANCH-7	(Seat No-44)
59	24705/2024	14.03.2024	WP (C) - 5740/2024	BIKRAM BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
60	24706/2024	14.03.2024	CRLA-1246/2023	A.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-9)
61	24707/2024	14.03.2024	WP (C) - 5728/2024	P.K. JENA	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	WRIT BRANCH-4	(Seat No-17)
62	24708/2024	14.03.2024	WP (C) - 5761/2024	S R PATTANAİK	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
63	24709/2024	14.03.2024	WP (C) - 5689/2024	P.N. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	WRIT BRANCH-3	(Seat No-12)
64	24711/2024	14.03.2024	CRLA-139/2016	J.P.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-4)
65	24712/2024	14.03.2024	WP (C) - 5790/2024	S S BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
66	24713/2024	14.03.2024	WP (C) - 5685/2024	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-07-29	WRIT BRANCH-3	(Seat No-12)
67	24714/	14.03.2024	WP (C) -	S S BISWAL	C.O.	COURT	Order Dtd.	WRIT	(Se

	2024	024	5795/2 024			NO. 3 OLD	2024-03-13	BRANC H (DIVI SION BENCH -2)	at No- 110 )
68	24715/ 2024	14.03.2 024	WP (C) - 5679/2 024	S.R. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-12	WRIT BRANC H-3	(Se at No- 12)
69	24716/ 2024	14.03.2 024	WP (C) - 5893/2 024	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
70	24717/ 2024	14.03.2 024	CRLA- 19/202 4	P.K.DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	CRIMI NAL APPEA L	(Se at No- 10)
71	24718/ 2024	14.03.2 024	WP (C) - 7887/2 021	A K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
72	24719/ 2024	14.03.2 024	FAO- 771/20 14	S.P. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	MISC. APPEA L SEC.	(Se at No- 8)
73	24720/ 2024	14.03.2 024	CRLREV - 672/20 23	R.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-04-04	CRIMI NAL REVIS ION	(Se at No- 2)
74	24721/ 2024	14.03.2 024	WP (C) - 7887/2 021	SRINIBASH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
75	24722/ 2024	14.03.2 024	FAO- 771/20 14	B. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	MISC. APPEA L SEC.	(Se at No- 8)
76	24723/ 2024	14.03.2 024	WP (C) - 39440/ 2023	S CHOUIDHURY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH	(Se at No- 123 )

									-3)	
77	24724/ 2024	14.03.2 024	FAO- 70/202 4	S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	MISC. APPEA L SEC.	(Se at No- 5)	
78	24725/ 2024	14.03.2 024	CRLREV - 635/20 23	B.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	CRIMI NAL REVIS ION	(Se at No- 2)	
79	24726/ 2024	14.03.2 024	WP (C) - 21960/ 2023	M K PANI	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )	
80	24727/ 2024	14.03.2 024	FAO- 70/202 4	S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	MISC. APPEA L SEC.	(Se at No- 5)	
81	24728/ 2024	14.03.2 024	FAO- 33/202 4	KAPILA CHARAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	MISC. APPEA L SEC.	(Se at No- 5)	
82	24729/ 2024	14.03.2 024	WP (C) - 5900/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )	
83	24730/ 2024	14.03.2 024	FAO- 33/202 4	B.K. PARDHI	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	MISC. APPEA L SEC.	(Se at No- 5)	
84	24731/ 2024	14.03.2 024	WP (C) - 5596/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )	
85	24732/ 2024	14.03.2 024	WP (C) - 5901/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )	
86	24733/ 2024	14.03.2 024	FAO- 58/202 4	S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	MISC. APPEA L	(Se at No-	



								SEC.	5)
87	24734/ 2024	14.03.2 024	WP (C) - 5894/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
88	24735/ 2024	14.03.2 024	WP (C) - 5907/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
89	24736/ 2024	14.03.2 024	WP (C) - 5909/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
90	24737/ 2024	14.03.2 024	WP (C) - 5916/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
91	24738/ 2024	14.03.2 024	WP (C) - 41640/ 2021	P.L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H-5	(Se at No- 23)
92	24739/ 2024	14.03.2 024	WP (C) - 5912/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
93	24741/ 2024	14.03.2 024	WP (C) - 5711/2 024	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-4	(Se at No- 17)
94	24742/ 2024	14.03.2 024	WP (C) - 5913/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
95	24743/ 2024	14.03.2 024	WP (C) - 5919/2	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC	(Se at

			024					H (DIVISION BENCH -2)	No- 112 )
96	24744/ 2024	14.03.2 024	WP (C) - 5914/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
97	24745/ 2024	14.03.2 024	WP (C) - 3395/2 024	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-2	(Se at No- 8)
98	24746/ 2024	14.03.2 024	WP (C) - 5918/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
99	24747/ 2024	14.03.2 024	WP (C) - 5917/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
100	24748/ 2024	14.03.2 024	WP (C) - 3398/2 024	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-2	(Se at No- 8)
101	24749/ 2024	14.03.2 024	WP (C) - 3553/2 024	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-5	(Se at No- 20)
102	24750/ 2024	14.03.2 024	WP (C) - 27311/ 2023	M. PAGAL	C.O.	COURT NO. 1	Order Dtd. 2023-08-25	WRIT BRANC H-6	(Se at No- 25)
103	24751/ 2024	14.03.2 024	WP (C) - 36924/ 2021	P.N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANC H-1	(Se at No- 3)
104	24752/ 2024	14.03.2 024	WP (C) - 5529/2 024	P. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANC H-2	(Se at No- 34)
105	24753/ 2024	14.03.2 024	WPC (OA C) -	T. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	OA Branc	(Se at

			1196/2017					h	No-1)
106	24758/2024	14.03.2024	CRLA-1391/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-9)
107	24759/2024	14.03.2024	CONTC-1317/2024	B.R. SENAPATI	C.O.	COURT NO. 5	Order Dtd. 2024-03-13		(Seat No-9)
108	24761/2024	14.03.2024	CONTC-1328/2024	RAMAKRISHNA BISOI	C.O.	COURT NO. 5	Order Dtd. 2024-03-13		(Seat No-9)
109	24762/2024	14.03.2024	CONTC-1369/2024	B.P. SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-03-13		(Seat No-9)
110	24764/2024	14.03.2024	CONTC-1376/2024	J.D. MUDULI	C.O.	COURT NO. 5	Order Dtd. 2024-03-13		(Seat No-9)
111	24765/2024	14.03.2024	CRLREV - 751/2012	R DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	CRIMINAL REVISION	(Seat No-2)
112	24766/2024	14.03.2024	CONTC-1383/2024	D.K. JENA	C.O.	COURT NO. 5	Order Dtd. 2024-03-13		(Seat No-2)
113	24767/2024	14.03.2024	CRLMP-1731/2023	T K BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-10-13	WRIT BRANCH-7	(Seat No-10)
114	24769/2024	14.03.2024	CONTC-1395/2024	A. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-13		(Seat No-10)
115	24770/2024	14.03.2024	CRLMC-4377/2023	S CHOUIDHURY	C.O.	COURT NO. 2	Order Dtd. 2023-12-13	CRIMINAL MISC	(Seat No-2)
116	24772/2024	14.03.2024	ABLAPL - 14320/2023	GOPAL KRISHNA BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL-1	(Seat No-3)
117	24773/2024	14.03.2024	CONTC-1362/2024	H. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-13		(Seat No-3)
118	24775/	14.03.2024	CONTC-	H. DAS	C.O.	COURT	Order Dtd.		(Se

8	2024	024	1360/2 024			NO. 2	2024-03-13		at No- 3)
11 9	24776/ 2024	14.03.2 024	ABLAPL - 14961/ 2023	JIBAN JYOTI SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL- 2	(Se at No- 12)
12 0	24777/ 2024	14.03.2 024	WP (C) - 5766/2 024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-13	WRIT BRANC H-4	(Se at No- 17)
12 1	24779/ 2024	14.03.2 024	CONTC- 1359/2 024	H. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-13		(Se at No- 17)
12 2	24781/ 2024	14.03.2 024	CONTC- 1336/2 024	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-11		(Se at No- 17)
12 3	24782/ 2024	14.03.2 024	ABLAPL - 15121/ 2023	MANORANJAN PADHI	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL- 1	(Se at No- 1)
12 4	24784/ 2024	14.03.2 024	WP (C) - 37942/ 2023	R.K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-04-08	WRIT BRANC H-3	(Se at No- 28)
12 5	24785/ 2024	14.03.2 024	WP (C) - 42599/ 2023	A.B. MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-03-12	WRIT BRANC H-6	(Se at No- 25)
12 6	24787/ 2024	14.03.2 024	ABLAPL - 15121/ 2023	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-03-12	BAIL- 1	(Se at No- 1)
12 7	24789/ 2024	14.03.2 024	WP (C) - 5253/2 024	M.K. PANI	C.O.	COURT NO. 16	Order Dtd. 2024-04-22	WRIT BRANC H-7	(Se at No- 44)
12 8	24790/ 2024	14.03.2 024	WP (C) - 22766/ 2017	M/S.S.K.BHANJADEO	C.O.	COURT NO. 16	Order Dtd. 2024-03-12	WRIT BRANC H-5	(Se at No- 47)
12 9	24792/ 2024	14.03.2 024	WP (C) - 5631/2 024	PRATAP KU. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANC H-3	(Se at No- 12)
13 0	24795/ 2024	14.03.2 024	WP (C) - 28738/ 2022	K.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANC H (DIVI	(Se at No- 107)

								SION BENCH -1)	)
13 1	24796/ 2024	14.03.2 024	WP (C) - 3561/2 024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANC H-5	(Se at No- 20)
13 2	24798/ 2024	14.03.2 024	WP (C) - 5684/2 024	P R SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANC H-3	(Se at No- 12)
13 3	24800/ 2024	14.03.2 024	MATA- 147/20 19	H.K. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	FIRST APPEA L	(Se at No- 1)
13 4	24803/ 2024	14.03.2 024	WP (C) - 5610/2 024	G. JAYSHING	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	WRIT BRANC H-3	(Se at No- 12)
13 5	24805/ 2024	14.03.2 024	WP (C) - 5668/2 024	A.K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	WRIT BRANC H-3	(Se at No- 12)
13 6	24806/ 2024	14.03.2 024	WP (C) - 3934/2 022	H.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 37)
13 7	24807/ 2024	14.03.2 024	WP (C) - 5421/2 024	S BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Se at No- 2)
13 8	24808/ 2024	14.03.2 024	WP (C) - 5478/2 024	N.K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Se at No- 2)
13 9	24809/ 2024	14.03.2 024	WP (C) - 5428/2 024	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Se at No- 2)
14 0	24810/ 2024	14.03.2 024	WP (C) - 5409/2 024	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Se at No- 2)
14 1	24811/ 2024	14.03.2 024	WP (C) - 5476/2 024	B.M. SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Se at No- 2)
14 2	24812/ 2024	14.03.2 024	WP (C) - 5276/2 024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANC H-7	(Se at No- 44)

14	24814/2024	14.03.2024	WP (C) - 8839/2008	P K RATH	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH-5	(Seat No-47)
14	24815/2024	14.03.2024	WP (C) - 3516/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-5	(Seat No-20)
14	24816/2024	14.03.2024	WP (C) - 12282/2016	S K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH-2	(Seat No-45)
14	24817/2024	14.03.2024	WP (C) - 5820/2024	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANCH-5	(Seat No-32)
14	24818/2024	14.03.2024	WP (C) - 5674/2024	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANCH-3	(Seat No-12)
14	24819/2024	14.03.2024	WP (C) - 17001/2015	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-7	(Seat No-18)
14	24820/2024	14.03.2024	WP (C) - 17001/2015	P K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-7	(Seat No-18)
15	24821/2024	14.03.2024	WP (C) - 17001/2015	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-7	(Seat No-18)
15	24822/2024	14.03.2024	WP (C) - 29196/2022	S K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-3	(Seat No-12)
15	24823/2024	14.03.2024	WP (C) - 5843/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANCH-5	(Seat No-32)
15	24825/2024	14.03.2024	WP (C) - 5536/2024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANCH-2	(Seat No-34)
15	24826/2024	14.03.2024	WP (C) - 5100/2024	P K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH-5	(Seat No-22)
15	24827/2024	14.03.2024	WP (C) - 5670/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANCH-3	(Seat No-)

									12)
156	24828/2024	14.03.2024	OJC-4318/1999	L N RAYATSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-3	(Serial No-14)
157	24829/2024	14.03.2024	WP (C)-13454/2023	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-5	(Serial No-47)
158	24830/2024	14.03.2024	OJC-4318/1999	L D SAHOO A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-3	(Serial No-14)
159	24831/2024	14.03.2024	WP (C)-33278/2022	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-6	(Serial No-35)
160	24832/2024	14.03.2024	WP (C)-27061/2021	H.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-1	(Serial No-30)
161	24833/2024	14.03.2024	WP (C)-4850/2009	GANESH CH. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Serial No-43)
162	24834/2024	14.03.2024	WP (C)-37031/2023	S.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-20	WRIT BRANCH-8	(Serial No-43)
163	24835/2024	14.03.2024	WP (C)-33274/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH-7	(Serial No-10)
164	24836/2024	14.03.2024	WP (C)-40054/2023	S.P. SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-3	(Serial No-12)
165	24837/2024	14.03.2024	WP (C)-26513/2023	H K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANCH-5	(Serial No-21)
166	24838/2024	14.03.2024	WP (C)-40054/2023	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRANCH-3	(Serial No-12)
167	24839/2024	14.03.2024	CRLMC-169/2022	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	CRIMINAL MISC	(Serial No-5)
168	24840/2024	14.03.2024	WP (C)-30993/	H K PANDA	C.O.	COURT NO.	Order Dtd. 2024-03-07	WRIT BRANCH	(Serial No-)

			2023			10		H-5	No-32)
169	24841/2024	14.03.2024	MACA-1/2023	R K DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	MISC. APPEAL SEC.	(Se at No-7)
170	24842/2024	14.03.2024	MACA-1/2023	SARAT SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	MISC. APPEAL SEC.	(Se at No-7)
171	24843/2024	14.03.2024	CRLMC-3201/2022	S BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	CRIMINAL MISC	(Se at No-1)
172	24844/2024	14.03.2024	CRLMC-3201/2022	LAXMIDHAR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	CRIMINAL MISC	(Se at No-1)
173	24845/2024	14.03.2024	SAO-20/2015	P CH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	SECOND APPEAL	(Se at No-1)
174	24846/2024	14.03.2024	WP (C) - 9582/2004	A. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-119)
175	24847/2024	14.03.2024	WP (C) - 8423/2011	M R MALLA	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH H-8	(Se at No-40)
176	24848/2024	14.03.2024	WP (C) - 1743/2018	P.K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-113)
177	24849/2024	14.03.2024	WA-16/2024	T. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-06		(Se at No-113)
178	24850/2024	14.03.2024	WP (C) - 8423/2011	BIJAY KU. DALAI	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH H-8	(Se at No-40)
179	24851/2024	14.03.2024	WA-158/2019	S.K. SAHOO	C.O.	COURT NO. 10		WRIT APPEAL	(Se at No-)



									2)
180	24853/2024	14.03.2024	CRLMC-607/2024	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	CRIMINAL MISC	(Seat No-1)
181	24855/2024	14.03.2024	RSA-285/2017	D NAYAK	C.O.	COURT NO. 10	Order Dtd. 5000-01-01	SECOND APPEAL	(Seat No-2)
182	24856/2024	14.03.2024	RSA-8/2024	N SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-03-11	SECOND APPEAL	(Seat No-4)
183	24857/2024	14.03.2024	CRLMC-720/2024	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-13		(Seat No-4)
184	24858/2024	14.03.2024	RSA-464/2016	G SUNADARA	C.O.	COURT NO. 10	Order Dtd. 2024-03-11	SECOND APPEAL	(Seat No-5)
185	24859/2024	14.03.2024	CRLMC-650/2024	A. KALASH	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	CRIMINAL MISC	(Seat No-1)
186	24860/2024	14.03.2024	RSA-194/2023	G SUNADARA	C.O.	COURT NO. 10	Order Dtd. 2024-03-11	SECOND APPEAL	(Seat No-5)
187	24861/2024	14.03.2024	RSA-194/2023	A SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2024-03-11	SECOND APPEAL	(Seat No-5)
188	24862/2024	14.03.2024	CRLMC-696/2024	H.K. MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	CRIMINAL MISC	(Seat No-1)
189	24863/2024	14.03.2024	CRLMC-651/2024	A. KALASH	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	CRIMINAL MISC	(Seat No-1)
190	24864/2024	14.03.2024	CRLMC-647/2024	J.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	CRIMINAL MISC	(Seat No-1)
191	24866/2024	14.03.2024	LAA-28/2023	B K PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	FIRST APPEAL	(Seat No-3)
192	24867/2024	14.03.2024	CRLMC-716/20	R.R.DAS	C.O.	COURT NO.	Order Dtd. 2024-05-15		(Seat

			24			15			No-3)
193	24868/2024	14.03.2024	ARBA-14/2017	T BAG	C.O.	COURT NO. 15	Order Dtd. 2024-03-11	M.J.C .	(Se at No-1)
194	24869/2024	14.03.2024	RSA-133/2019	PRAKASH KU. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-11	SECON D APPEA L	(Se at No-5)
195	24870/2024	14.03.2024	RSA-133/2019	P K DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-11	SECON D APPEA L	(Se at No-5)
196	24871/2024	14.03.2024	CRLMC-895/2023	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMI NAL MISC	(Se at No-5)
197	24872/2024	14.03.2024	RSA-174/2016	R K MEHER	C.O.	COURT NO. 15	Order Dtd. 2024-03-11	SECON D APPEA L	(Se at No-5)
198	24873/2024	14.03.2024	CRLA-371/2021	J. PARDHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No-5)
199	24874/2024	14.03.2024	BLAPL-7754/2023	H.K. PATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-13	BAIL-2	(Se at No-8)
200	24875/2024	14.03.2024	RSA-192/2022	S MOHARANA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-11	SECON D APPEA L	(Se at No-1)
201	24876/2024	14.03.2024	WP (C) - 604/2024	A.K. ACHARYA	C.O.	COURT NO. 7	Order Dtd. 2024-04-10	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No-123)
202	24877/2024	14.03.2024	RSA-133/2016	BIKRAM BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-11	SECON D APPEA L	(Se at No-5)
203	24878/2024	14.03.2024	WP (C) - 4921/2024	B.K. DAS	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No-101)

204	24879/2024	14.03.2024	WP (C) - 5881/2024	N.ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
205	24880/2024	14.03.2024	WP (C) - 5826/2024	N. ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
206	24882/2024	14.03.2024	WP (C) - 5447/2024	P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
207	24884/2024	14.03.2024	WP (C) - 5447/2024	S.K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
208	24885/2024	14.03.2024	WP (C) - 4250/2024	S.S.BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
209	24886/2024	14.03.2024	WP (C) - 4250/2024	K. MANDAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
210	24887/2024	14.03.2024	WP (C) - 4227/2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
211	24888/2024	14.03.2024	WP (C) - 2401/2024	K. MANDAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-121)

								SION BENCH -3)	)
21 2	24889/ 2024	14.03.2 024	ABLAPL - 12597/ 2021	P.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	BAIL- 1	(Se at No- 5)
21 3	24891/ 2024	14.03.2 024	RVWPET - 166/20 23	P K DASH	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	CIVIL REVIS ION	(Se at No- 1)
21 4	24892/ 2024	14.03.2 024	WP (C) - 22721/ 2023	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-07-27	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118 )
21 5	24893/ 2024	14.03.2 024	WP (C) - 5796/2 024	S S BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110 )
21 6	24894/ 2024	14.03.2 024	WP (C) - 45/201 5	S R PATTANAİK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
21 7	24895/ 2024	14.03.2 024	WP (C) - 906/20 24	S K SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-12	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
21 8	24896/ 2024	14.03.2 024	WP (C) - 7/2021	SRINIBASH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
21 9	24897/ 2024	14.03.2 024	WP (C) - 38459/ 2023	MRUTYUNJAY PAGAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )

220	24898/2024	14.03.2024	WP (C) - 1369/2022	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
221	24899/2024	14.03.2024	CMP-172/2024	B MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No-15)
222	24900/2024	14.03.2024	CMP-195/2024	S B UDGATA	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No-15)
223	24901/2024	14.03.2024	CMP-174/2024	M D BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No-15)
224	24902/2024	14.03.2024	WP (C) - 5353/2024	RANJAN KUMAR NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-13	WRIT BRANCH-8	(Seat No-29)
225	24903/2024	14.03.2024	WP (C) - 5614/2024	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024-03-13	WRIT BRANCH-3	(Seat No-12)
226	24904/2024	14.03.2024	WP (C) - 4673/2024	S K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-13	WRIT BRANCH-8	(Seat No-43)
227	24905/2024	14.03.2024	WP (C) - 4579/2024	SOMNATH BARDHAN	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-7	(Seat No-10)
228	24906/2024	14.03.2024	WP (C) - 42124/2023	ABINASH SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No-3)
229	24907/2024	14.03.2024	WP (C) - 42124/2023	ABINASH SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No-3)
230	24908/2024	14.03.2024	WP (C) - 4425/2024	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No-25)
231	24910/2024	14.03.2024	WP (C) - 5904/2024	B DAS	C.O.	COURT NO. 20	Order Dtd. 2024-03-13	WRIT BRANCH-6	(Seat No-54)

23	24918/2024	14.03.2024	WP (C) - 5748/2024	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-03-14	WRIT BRANCH-4	(Serial No-17)
23	24919/2024	14.03.2024	CRLREV - 689/2023	M R BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03-11	CRIMINAL REVISION	(Serial No-2)
23	24920/2024	14.03.2024	CRLREV - 97/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	CRIMINAL REVISION	(Serial No-4)
23	24921/2024	14.03.2024	CRLMC-4976/2023	S K SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-21	CRIMINAL MISC	(Serial No-1)
23	24922/2024	14.03.2024	BLAPL-14359/2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	BAIL-1	(Serial No-4)
23	24923/2024	14.03.2024	CRLREV - 28/2021	P R BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	CRIMINAL REVISION	(Serial No-2)
23	24924/2024	14.03.2024	BLAPL-5123/2023	B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	BAIL-1	(Serial No-4)
23	24925/2024	14.03.2024	CRLMC-692/2024	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	CRIMINAL MISC	(Serial No-1)
24	24926/2024	14.03.2024	BLAPL-11675/2023	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	BAIL-2	(Serial No-12)
24	24927/2024	14.03.2024	WP (C) - 33367/2023	K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Serial No-56)
24	24928/2024	14.03.2024	WP (C) - 5280/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Serial No-44)
24	24929/2024	14.03.2024	WP (C) - 5257/2024	TAPAN SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Serial No-44)
24	24931/2024	14.03.2024	WP (C) - 5243/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Serial No-44)

									44)
24 5	24932/ 2024	14.03.2 024	WP (C) - 5240/2 024	ANIL KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	WRIT BRANC H-7	(Se at No- 44)
24 6	24934/ 2024	14.03.2 024	WP (C) - 5238/2 024	ANIL KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	WRIT BRANC H-7	(Se at No- 44)
24 7	24935/ 2024	14.03.2 024	WP (C) - 5792/2 024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	WRIT BRANC H-4	(Se at No- 17)
24 8	24936/ 2024	14.03.2 024	WP (C) - 10046/ 2022	M R ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	WRIT BRANC H-4	(Se at No- 19)
24 9	24937/ 2024	14.03.2 024	WP (C) - 5694/2 024	TAPAN SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	WRIT BRANC H-3	(Se at No- 12)
25 0	24938/ 2024	14.03.2 024	CRLMC- 690/20 24	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	CRIMI NAL MISC	(Se at No- 1)
25 1	24939/ 2024	14.03.2 024	WP (C) - 5783/2 024	KIRTAN DANG	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	WRIT BRANC H-4	(Se at No- 17)
25 2	24940/ 2024	14.03.2 024	WP (C) - 15685/ 2023	P.K. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
25 3	24941/ 2024	14.03.2 024	WP (C) - 5815/2 024	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANC H-5	(Se at No- 32)
25 4	24942/ 2024	14.03.2 024	CRLA- 42/201 7	S.PRUSTY	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 2)
25 5	24943/ 2024	14.03.2 024	WP (C) - 5849/2 024	MANASI PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	WRIT BRANC H-5	(Se at No- 32)
25 6	24944/ 2024	14.03.2 024	BLAPL- 6935/2 023	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	BAIL- 1	(Se at No-

									1)
257	24945/2024	14.03.2024	BLAPL-13678/2023	SUBASH CHANDRA ACHARYA	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	BAIL-2	(Seat No-7)
258	24946/2024	14.03.2024	WP (C) - 28690/2021	HEMANTA KU DAS	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	WRIT BRANCH-2	(Seat No-6)
259	24947/2024	14.03.2024	BLAPL-14315/2023	A. DAS	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	BAIL-1	(Seat No-4)
260	24948/2024	14.03.2024	WP (C) - 5522/2024	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	WRIT BRANCH-2	(Seat No-34)
261	24949/2024	14.03.2024	BLAPL-13825/2023	R.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	BAIL-1	(Seat No-6)
262	24950/2024	14.03.2024	BLAPL-14336/2023	M/S U.C.JENA, A.S.PAUL, PRAMATHESH GURU	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	BAIL-1	(Seat No-4)
263	24951/2024	14.03.2024	BLAPL-14336/2023	M/S U.C.JENA, A.S.PAUL, PRAMATHESH GURU	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	BAIL-1	(Seat No-4)
264	24952/2024	14.03.2024	BLAPL-14235/2023	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	BAIL-2	(Seat No-11)
265	24953/2024	14.03.2024	WP (C) - 5340/2024	G.D MALLICK	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	WRIT BRANCH-8	(Seat No-29)
266	24955/2024	14.03.2024	WP (C) - 5030/2024	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	WRIT BRANCH-5	(Seat No-22)
267	24957/2024	14.03.2024	WP (C) - 32829/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 22	Order Dtd. 2024-03-12	WRIT BRANCH-3	(Seat No-28)
268	24959/2024	14.03.2024	WP (C) - 5367/2024	J. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	WRIT BRANCH-8	(Seat No-29)
269	24962/2024	14.03.2024	WP (C) - 5377/2	J. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-03-13	WRIT BRANCH	(Seat No-)



			024			22		H-8	No-29)
27	24963/2024	14.03.2024	WA-17/2024	P.K. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-10	WRIT APPEAL	(Se at No-7)
27	24967/2024	14.03.2024	WA-525/2020	S.K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-12	WRIT APPEAL	(Se at No-4)
27	24968/2024	14.03.2024	WP (C) - 5381/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-8	(Se at No-29)
27	24969/2024	14.03.2024	WP (C) - 5417/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-1	(Se at No-2)
27	24970/2024	14.03.2024	WP (C) - 5418/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-1	(Se at No-2)
27	24972/2024	14.03.2024	WP (C) - 5360/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-8	(Se at No-29)
27	24974/2024	14.03.2024	WP (C) - 5349/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-8	(Se at No-29)
27	24976/2024	14.03.2024	WP (C) - 5363/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-8	(Se at No-29)
27	24985/2024	14.03.2024	BLAPL-860/2024	T.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-12	BAIL-1	(Se at No-3)
27	24986/2024	14.03.2024	WP (C) - 5248/2024	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Se at No-44)
28	24987/2024	14.03.2024	ABLAPL - 150/2024	T.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-11	BAIL-1	(Se at No-2)
28	24988/2024	14.03.2024	BLAPL-1158/2024	M.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-12	BAIL-2	(Se at No-12)
28	24989/2024	14.03.2024	BLAPL-	H.K. DASH	C.O.	CHIEF	Order Dtd.	BAIL-	(Se

2	2024	024	902/2024			JUSTICE'S COURT	2024-03-13	2	at No-10)
283	24990/2024	14.03.2024	ABLAPL - 2006/2024	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-1	(Se at No-6)
284	24991/2024	14.03.2024	BLAPL-867/2024	S.K. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Se at No-6)
285	24992/2024	14.03.2024	BLAPL-867/2024	S.K. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Se at No-6)
286	24993/2024	14.03.2024	BLAPL-171/2024	SIDHARTHA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Se at No-6)
287	24994/2024	14.03.2024	BLAPL-152/2024	SIDHARTHA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL-2	(Se at No-8)
288	24995/2024	14.03.2024	ABLAPL - 2030/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Se at No-8)
289	24996/2024	14.03.2024	BLAPL-1263/2024	R.B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Se at No-8)
290	24997/2024	14.03.2024	BLAPL-593/2024	S.R. PATTANAIAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-13		(Se at No-8)
291	24998/2024	14.03.2024	BLAPL-1216/2024	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Se at No-8)
292	24999/2024	14.03.2024	ABLAPL - 2071/2024	SURENDRA DAS	C.O.	COURT NO. 2		BAIL-1	(Se at No-4)
293	25000/2024	14.03.2024	WP (C) - 3215/2022	K P BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH-2	(Se at No-7)
294	25001/2024	14.03.2024	ABLAPL - 1766/2024	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	BAIL-1	(Se at No-2)

29	25002/2024	14.03.2024	WP (C) - 18551/2016	A DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H-4	(Se at No-19)
29	25003/2024	14.03.2024	WP (C) - 5258/2024	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H-7	(Se at No-44)
29	25004/2024	14.03.2024	ABLAPL - 1280/2024	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	BAIL-2	(Se at No-8)
29	25005/2024	14.03.2024	BLAPL-1263/2024	P.K. BARIK	C.O.	COURT NO. 1			(Se at No-8)
29	25006/2024	14.03.2024	ABLAPL - 1530/2024	B.S. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-02-26		(Se at No-8)
30	25007/2024	14.03.2024	BLAPL-930/2024	BS SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Se at No-8)
30	25008/2024	14.03.2024	BLAPL-1074/2024	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-13	BAIL-2	(Se at No-12)
30	25009/2024	14.03.2024	BLAPL-419/2024	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL-2	(Se at No-9)
30	25010/2024	14.03.2024	BLAPL-1298/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL-1	(Se at No-4)
30	25011/2024	14.03.2024	WP (C) - 2438/2024	P. BASTIA	C.O.	COURT NO. 10	Order Dtd. 2024-02-06	WRIT BRANC H-8	(Se at No-40)
30	25012/2024	14.03.2024	WP (C) - 5163/2024	S.P. SAMANTA	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	WRIT BRANC H-6	(Se at No-36)
30	25013/2024	14.03.2024	WP (C) - 5325/2024	M. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	WRIT BRANC H-8	(Se at No-29)
30	25014/2024	14.03.2024	WP (C) - 5574/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	WRIT BRANC H-2	(Se at No-

									34)
308	25015/2024	14.03.2024	WP (C) - 5588/2024	SAGARIKA RAY	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	WRIT BRANCH-2	(Serial No-34)
309	25016/2024	14.03.2024	WP (C) - 5669/2024	P. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	WRIT BRANCH-3	(Serial No-12)
310	25017/2024	14.03.2024	WP (C) - 5690/2024	R.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	WRIT BRANCH-3	(Serial No-12)
311	25018/2024	14.03.2024	WP (C) - 5599/2024	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	WRIT BRANCH-2	(Serial No-34)
312	25019/2024	14.03.2024	WP (C) - 5598/2024	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	WRIT BRANCH-2	(Serial No-34)
313	25020/2024	14.03.2024	WP (C) - 12287/2015	G.C. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH-6	(Serial No-24)
314	25021/2024	14.03.2024	WP (C) - 10855/2017	M.K. PANI	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Serial No-41)
315	25022/2024	14.03.2024	WP (C) - 10858/2017	M.K. PANI	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Serial No-41)
316	25023/2024	14.03.2024	WP (C) - 9612/2018	S.S.BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH-6	(Serial No-26)
317	25024/2024	14.03.2024	WP (C) - 6938/2018	P.C. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-12	WRIT BRANCH-5	(Serial No-32)
318	25025/2024	14.03.2024	WP (C) - 5744/2024	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANCH-4	(Serial No-17)
319	25026/2024	14.03.2024	WP (C) - 5530/2024	D.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-2	(Serial No-34)
320	25027/2024	14.03.2024	WP (C) - 5534/2	D.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH	(Serial No-34)

			024					H-2	No-34)
32	25028/2024	14.03.2024	WP (C) - 20197/2021	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H-8	(Se at No-40)
32	25029/2024	14.03.2024	WP (C) - 5269/2024	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H-7	(Se at No-44)
32	25030/2024	14.03.2024	WP (C) - 41642/2021	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H-5	(Se at No-23)
32	25031/2024	14.03.2024	WP (C) - 5742/2024	PRADIPTA KISHORE BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANC H-4	(Se at No-17)
32	25032/2024	14.03.2024	BLAPL-956/2024	J.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	BAIL-2	(Se at No-8)
32	25033/2024	14.03.2024	BLAPL-1056/2024	M. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-12		(Se at No-8)
32	25034/2024	14.03.2024	BLAPL-1147/2024	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-12		(Se at No-8)
32	25035/2024	14.03.2024	BLAPL-1219/2024	J.P BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	BAIL-1	(Se at No-3)
32	25036/2024	14.03.2024	ABLAPL - 468/2024	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-12		(Se at No-3)
33	25037/2024	14.03.2024	BLAPL-753/2024	AK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-13		(Se at No-3)
33	25038/2024	14.03.2024	BLAPL-640/2024	JR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-13		(Se at No-3)
33	25039/2024	14.03.2024	BLAPL-1107/2024	DK JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	BAIL-1	(Se at No-1)
33	25040/	14.03.2	ABLAPL	PK MISHRA	C.O.	COURT	Order Dtd.		(Se

3	2024	024	- 2087/2 024			NO. 2	2024-03-12		at No- 1)
33 4	25041/ 2024	14.03.2 024	ABLAPL - 2016/2 024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL- 1	(Se at No- 6)
33 5	25042/ 2024	14.03.2 024	ABLAPL - 1293/2 024	S BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Se at No- 6)
33 6	25043/ 2024	14.03.2 024	WP (C) - 15423/ 2022	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-13	WRIT BRANC H-6	(Se at No- 25)
33 7	25044/ 2024	14.03.2 024	ABLAPL - 1291/2 024	S BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Se at No- 25)
33 8	25045/ 2024	14.03.2 024	WP (C) - 41646/ 2021	P. L. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-13	WRIT BRANC H-5	(Se at No- 23)
33 9	25046/ 2024	14.03.2 024	WP (C) - 15422/ 2022	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-13	WRIT BRANC H-6	(Se at No- 25)
34 0	25047/ 2024	14.03.2 024	CRLMP- 374/20 24	TUSAR KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-03-14	WRIT BRANC H-2	(Se at No- 45)
34 1	25048/ 2024	14.03.2 024	BLAPL- 939/20 24	BR SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2024-03-14		(Se at No- 45)
34 2	25049/ 2024	14.03.2 024	WP (C) - 4153/2 024	G.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2024-03-13	WRIT BRANC H-3	(Se at No- 13)
34 3	25050/ 2024	14.03.2 024	WP (C) - 4153/2 024	N.D.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-03-13	WRIT BRANC H-3	(Se at No- 13)
34 4	25051/ 2024	14.03.2 024	WP (C) - 5124/2 024	S.BISWAL	C.O.	COURT NO. 2 OLD		WRIT BRANC H-6	(Se at No- 36)
34 5	25052/ 2024	14.03.2 024	ABLAPL - 1999/2 024	GR PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Se at No- 36)

34	24754/2024	14.03.2024	BLAPL-12625/2022	AMAR KUMAR BISOYI	GENERAL		Order Dtd. 2023-09-04	BAIL-1	(Serial No-4)
34	24755/2024	14.03.2024	CMP-82/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-6	(Serial No-54)
34	24756/2024	14.03.2024	BLAPL-13309/2023	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-03-13	BAIL-1	(Serial No-3)
34	24757/2024	14.03.2024	BLAPL-13311/2023	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-03-13	BAIL-1	(Serial No-3)
35	24760/2024	14.03.2024	ABLAPL-14821/2023	LAXMIDHAR MAHAPATRA	GENERAL		Order Dtd. 2024-03-13	BAIL-1	(Serial No-6)
35	24763/2024	14.03.2024	WP (C) - 26413/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-10-19	WRIT BRANCH (DIVISION BENCH -1)	(Serial No-108)
35	24768/2024	14.03.2024	WP (C) - 26493/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-10-19	WRIT BRANCH-2	(Serial No-9)
35	24771/2024	14.03.2024	RVWPET - 179/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-12	CIVIL REVISION	(Serial No-1)
35	24774/2024	14.03.2024	LAA-68/2008	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-07	FIRST APPEAL	(Serial No-1)
35	24778/2024	14.03.2024	LAA-32/2008	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-07	FIRST APPEAL	(Serial No-1)
35	24780/2024	14.03.2024	CRLREV - 90/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-03-12	CRIMINAL REVISION	(Serial No-3)
35	24783/2024	14.03.2024	LAA-45/2017	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-26	FIRST APPEAL	(Serial No-4)

35	24786/2024	14.03.2024	WP (C) - 16354/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-41)
35	24788/2024	14.03.2024	LAA-46/2017	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-26	FIRST APPEAL	(Seat No-4)
36	24793/2024	14.03.2024	LAA-69/2011	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-11	FIRST APPEAL	(Seat No-7)
36	24797/2024	14.03.2024	WP (C) - 5805/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
36	24801/2024	14.03.2024	WP (C) - 4989/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
36	24813/2024	14.03.2024	WP (C) - 34351/2023	BISWAJIT DAS	GENERAL		Vakalatnama	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-118)
36	24824/2024	14.03.2024	WP (C) - 5114/2024	P K DASH	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
36	24881/2024	14.03.2024	ABLAPL - 2124/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-03-13		(Seat No-36)
36	24883/2024	14.03.2024	BLAPL-902/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-03-13	BAIL-2	(Seat No-10)
36	24667/2024	14.03.2024	SA-217/1990	SANJAYA KUMAR SAHU	GENERAL		Order Dtd. 2023-11-24		(Seat No-10)
36	24710/2024	14.03.2024	WA-210/2023	PK ROUSTRAY	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-



									5)
369	24740/2024	14.03.2024	CRLMC-285/2024	S. BEHERA	GENERAL		Petition		(Seat No-5)
370	24791/2024	14.03.2024	WP (C)-34005/2023	SARAT KUMAR PRADHAN	GENERAL		Order Dtd. 2023-11-01	WRIT BRANCH-8	(Seat No-29)
371	24794/2024	14.03.2024	WA-1470/2023	A MOHANTY	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-1)
372	24799/2024	14.03.2024	ABLAPL-1950/2024	B. N. SAHU	GENERAL		Order Dtd. 2024-03-07	BAIL-1	(Seat No-6)
373	24802/2024	14.03.2024	WP (C)-29952/2022	SARAT KUMAR PRADHAN	GENERAL		Order Dtd. 2022-11-24	WRIT BRANCH-6	(Seat No-24)
374	24804/2024	14.03.2024	ABLAPL-6474/2023	B. R. DALAI	GENERAL		Order Dtd. 2024-03-11	BAIL-2	(Seat No-9)
375	24852/2024	14.03.2024	FAO-497/2019	P. C. MOHANTY	GENERAL		Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No-2)
376	24854/2024	14.03.2024	CMP-330/2022	PANKAJ KUMAR PANI	GENERAL		Order Dtd. 2024-03-07	WRIT BRANCH-2	(Seat No-8)
377	24865/2024	14.03.2024	WP (C)-14661/2021	S. BARIK	GENERAL		Order Dtd. 2021-07-26	WRIT BRANCH-2	(Seat No-7)
378	24890/2024	14.03.2024	WP (C)-36989/2023	N K ROUT	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
379	24909/2024	14.03.2024	WP (C)-35133/2023	D NAYAK	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH-4	(Seat No-17)
380	24911/2024	14.03.2024	WP (C)-4450/2024	B K SAHOO	GENERAL		Order Dtd. 2024-02-28	WRIT BRANCH-6	(Seat No-)

									25)
38 1	24912/ 2024	14.03.2 024	ABLAPL - 14288/ 2023	C R NAYAK	GENE RAL		Order Dtd. 2024-02-15	BAIL- 2	(Se at No- 8)
38 2	24913/ 2024	14.03.2 024	WPC(OA C)- 4573/2 016	S MALLICK	GENE RAL		Order Dtd. 2023-05-02	OA Branc h	(Se at No- 1)
38 3	24914/ 2024	14.03.2 024	WPC(OA C)- 1568/2 018	S MALLICK	GENE RAL		Order Dtd. 2023-05-02	OA Branc h	(Se at No- 1)
38 4	24915/ 2024	14.03.2 024	ABLAPL - 12659/ 2023	KK NATH	GENE RAL		Order Dtd. 2023-11-03		(Se at No- 1)
38 5	24916/ 2024	14.03.2 024	BLAPL- 5610/2 023	S C DASH	GENE RAL		Order Dtd. 2023-06- 27Petition,A nnexure,	BAIL- 2	(Se at No- 7)
38 6	24917/ 2024	14.03.2 024	BLAPL- 13806/ 2023	J P KAR	GENE RAL		Order Dtd. 2024-02-09	BAIL- 1	(Se at No- 6)
38 7	24930/ 2024	14.03.2 024	CMP- 378/20 19	A SAHOO	GENE RAL		Order Dtd. 2021-03-19	WRIT BRANC H-4	(Se at No- 27)
38 8	24933/ 2024	14.03.2 024	WP(C)- 4017/2 008	A SAHOO	GENE RAL		Order Dtd. 2008-07-31		(Se at No- 27)
38 9	24954/ 2024	14.03.2 024	ABLAPL - 9412/2 016	S P SAMANATA	GENE RAL		Order Dtd. 2016-06-20		(Se at No- 27)
39 0	24956/ 2024	14.03.2 024	ABLAPL - 9415/2 016	S P SAMANTA	GENE RAL		Order Dtd. 2016-06-20		(Se at No- 27)
39 1	24958/ 2024	14.03.2 024	OJC- 2840/2 001	S K SWAIN	GENE RAL		Order Dtd. 2017-07-14		(Se at No- 27)
39 2	24960/ 2024	14.03.2 024	CRLREV - 186/20 12	P JENA	GENE RAL		Order Dtd. 2023-11-08	CRIMI NAL REVIS ION	(Se at No- 3)
39 3	24961/ 2024	14.03.2 024	CMP- 481/20	J M BEHERA	GENE RAL		Order Dtd. 2024-02-	WRIT BRANC	(Se at

			23				16Petition,Annexure,	H-1	No-4)
394	24964/2024	14.03.2024	WP (C) - 29497/2023	J M BEHERA	GENERAL		Order Dtd. 2023-09-22Petition,Annexure,	WRIT BRANCH-5	(Se at No-22)
395	24965/2024	14.03.2024	OJC-292/1999	M R SAHOO	GENERAL		Order Dtd. 2004-05-11		(Se at No-22)
396	24966/2024	14.03.2024	WP (C) - 7939/2004	B R DALAI	GENERAL		Order Dtd. 2004-08-12Petition,		(Se at No-22)
397	24971/2024	14.03.2024	WP (C) - 38444/2020	U CHHOTRAY	GENERAL		Order Dtd. 2021-11-11	WRIT BRANCH-6	(Se at No-24)
398	24973/2024	14.03.2024	WP (C) - 1495/2024	L MOHANTY	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH-5	(Se at No-22)
399	24975/2024	14.03.2024	WP (C) - 1293/2024	M DAS	GENERAL		Order Dtd. 2024-02-09	WRIT BRANCH-3	(Se at No-11)
400	24977/2024	14.03.2024	WP (C) - 12263/2023	L SAHOO	GENERAL		Order Dtd. 2023-08-21	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-103)
401	24978/2024	14.03.2024	WP (C) - 31270/2021	D C TURUK	GENERAL		Order Dtd. 2021-10-07	WRIT BRANCH-2	(Se at No-34)
402	24979/2024	14.03.2024	CMP-1261/2018	P K SWAIN	GENERAL		Order Dtd. 2018-11-26		(Se at No-34)
403	24980/2024	14.03.2024	CMP-265/2019	P K SWAIN	GENERAL		Petition	WRIT BRANCH-3	(Se at No-13)
404	24981/2024	14.03.2024	CRLMC-5534/2015	M K MOHANTY	GENERAL		Order Dtd. 2022-08-22	CRIMINAL MISC	(Se at No-3)
405	24982/2024	14.03.2024	CONTC-7156/2	M R BARIK	GENERAL		Order Dtd. 2023-10-11	CONTE MPT	(Se at

			023						No-4)
406	24983/2024	14.03.2024	RSA-351/2009	L MOHANTY	GENERAL		Order Dtd. 2019-12-02	SECOND APPEAL	(Serial No-3)
407	24984/2024	14.03.2024	RSA-137/2017	P K PARIDA	GENERAL		Order Dtd. 2024-02-09	SECOND APPEAL	(Serial No-5)

**NIC**